

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSWrit Petition(s)(Civil) No(s). 312/2024

CHIRAG BHANU SINGH &amp; ANR.

Petitioner(s)

VERSUS

THE STATE OF HIMACHAL PRADESH &amp; ORS.

Respondent(s)

(FOR ADMISSION)

Date : 15-07-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MR. JUSTICE S.V.N. BHATTIFor Petitioner(s) Mr. Arvind P. Datar, Sr. Adv.  
Mr. S. Udaya Kumar Sagar, Adv.  
Ms. Bina Madhavan, Adv.  
Ms. Shreyasi Kunwar, Adv.  
Ms. Niharika, Adv.  
M/S. Lawyer S Knit & Co, AORFor Respondent(s) Mr. S. Muralidhar, Sr. Adv.  
Mr. K. Parameshwar, AOR  
Ms. Kanti, Adv.  
Ms. Raji Gururaj, Adv.  
Mr. Shreenivas Patil, Adv.  
Ms. Chitransha Singh Sikarwar, Adv.

UPON hearing the counsel the Court made the following

## O R D E R

The report in sealed cover is furnished by the Registrar General of the Himachal Pradesh High Court. A copy of the said report be furnished today itself to Ms. Bina Madhavan, learned counsel assisting Mr. Arvind P. Datar, learned senior counsel appearing for the petitioners.

The matter be re-listed on 23.07.2024.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS(KAMLESH RAWAT)  
ASSISTANT REGISTRAR